

Per Tribunal

Date: 1/8/95

Applicant in person / by

Advocate / Respondent by

Council. Due to the heavy rain, session

The matter adjourned to

for final hearing

Dy. Registrar

Per Tribunal

Date: 8/9/95

Applicant in person by

Advocate / Respondent by Mr. S.C. Sharma

Council. For want of time

The matter adjourned to

for final hearing

Dy. Registrar

Dated: 14/11/95 (Sl. No. 12)

Applicant by Sh. G. D. Samant.
Respondents by Sh. S. C. Sharma.
Sh. Samant Counsel for the
applicant states that since
he has no instructions from
his clients, he does not want
to proceed with the case
any further.

Accordingly the O.A.
is disposed of as withdrawn.

W. K. Verma
(N. K. Verma)
MCA

B. S. Hegde
(B. S. Hegde)
MCA